

SHRI GOVINDA REDDY: May I know whether the Mysore Government have not recommended that minimum wages for workers in woollen carpet-making should be fixed in Mysore?

SHRI ABID ALI: I have said information is being collected and it will be supplied.

SHRI GOVINDA REDDY: How long will it take Government to come to a decision with regard to the fixing of minimum wages for agricultural labourers?

SHRI ABID ALI: That is a big question, and it has been discussed before also. It is not possible for me to say anything at this stage with regard to it.

MR. CHAIRMAN: Question 153 is postponed.

(Question No. 153 postponed to 3rd March 1953.)

**ALL INDIA RESEARCH-CUTTI-TRAINING
INSTITUTION IN MENTAL SCIENCE AND
DISEASES**

•154. SHRI GOVINDA REDDY: Will the Minister for HEALTH be pleased to state:

(a) whether there is a proposal to convert the Mental Hospital at Bangalore into an All India Research-cum-Training Institution in Mental Science and Diseases;

(b) whether any other institution is also being considered for the above purpose:

(c) what are the details of such proposals; and

(d) the reasons for the selection of any particular institution for the above stated purpose and in case any other institution is preferred to the Bangalore Mental Hospital, the reasons for such preference?

THE DEPUTY MINISTER FOR HEALTH (SHRIMATI M. CHANDRASEKHAR): (a) Yes.

(b) The Upgrading Committee appointed by the Ministry of Health in 1948 had recommended that in addition to the Mental Hospital, Bangalore, the Hospital for Mental Diseases, I

Ranchi, should be upgraded after it was taken over by the Central Government under their control.

(c) A statement giving the information required is laid on the Table of the House.

(d) The criterion for selecting any particular institution for upgrading was that it should be capable of being upgraded without difficulty for purposes of research and post-graduate teaching. In view of what I have stated in the reply to parts (b) and (c) of the question, the question of any other institution being preferred to the Mental Hospital, Bangalore, does not arise.

STATEMENT

Mental Hospital, Bangalore.—According to the recommendations of the Upgrading Committee in respect of this Hospital, the project involved an expenditure of Rs. 80,000 non-recurring and Rs. 3,500 recurring on the part of the Central Government, which the Government of India have already accepted, and Rs. 4,80,000 non-recurring and Rs. 3,500 recurring on the part of the Government of Mysore. The main items of expenditure are for equipment. Under recurring expenditure, salaries and allowances of the staff and a sum of Rs. 1,000 annually for the purchase of journals and books and Rs. 2,000 for replacing old appliances and purchase of films and other contingent expenditure, were included.

At the request of the Government of Mysore, the services of Professor Mayer-Gross of Scotland, World Health Organisation Consultant in Psychiatry were obtained by the Government of India through the World Health Organisation for the purpose of formulating proposals in connection with the establishment of an All India Institute of Mental Health, Bangalore. In the light of Professor Mayer-Gross's recommendations, the Government of Mysore have come forward with fresh proposals involving a recurring expenditure of Rs. 2,00,000 on the part of the Government of India

while the State Government will bear the non-recurring expenditure of Rs. 4,00,000 and the expenditure on the maintenance of the Hospital. These proposals are under the consideration of the Government of India.

2. Hospital for *Mental Diseases, Ranchi*.—The Upgrading Committee observed that this Hospital could be upgraded to a first class training centre in psychiatry. The Committee recommended that both the short-term and long-term plans put up by the Superintendent of the Hospital should be implemented in stages to make the institution a first class psychiatric centre. They first recommended the short-term plan which would consist of a research unit, a psycho-surgical block, alterations to the existing staff quarters and the expansion of the existing laboratory. The question of upgrading this Hospital can be taken up only after the Government of India have taken over the institution under their supervision and control.

SHRI GOVINDA REDDY: May I know, Sir, how long it would take for the Government to come to a decision in the matter of accepting the proposals of the Government of Mysore for the Central Government's contribution of two lakhs of rupees?

RAJKUMARI AMRIT KAUR: Well, Sir, I would like to say that it is unfortunate that the Government of Mysore took so long to reply to the original proposals of the Government of India. Their proposals have only just come in, too late to be considered for this financial year, but, I should like to assure the hon. Member that we will consider them favourably and try to fit in this expenditure, if possibly we can, in the next financial year.

SHRI GOVINDA REDDY: Is the Institution at Ranchi to be entirely financed by the Centre or is the State Government going to share?

SHRIMATI M. CHANDRASEKHAR: It will be decided after it has been taken over by the Centre.

SHRI B. K. P. SINHA: When is the Ranchi Institution likely to be taken over by the Centre?

SHRIMATI M. CHANDRASEKHAR: Most probably next year; but, it is still under consideration.

ARRANGEMENT FOR REFRESHMENTS ON GRAND TRUNK EXPRESS

•155. PROF. G. RANGA: Will the Minister for RAILWAYS be pleased to state:

(a) who fixes the tariffs for meals and refreshments supplied by Messrs. Ballabhadras Eshwardas on the Grand Trunk Express trains;

(b) what is the rate of increase in such tariffs year-wise, since 1950;

(c) whether it is a fact that the quality of food has deteriorated though the tariff charges have been raised;

(d) whether it is also a fact that the accommodation provided in the refreshment cars is most inadequate;

(e) whether it is a fact that the milk supplied is of very poor quality, the vegetable curries contain no sustaining vegetables or other ingredients and some hot stuff which is not chilli powder or pepper is used in the preparation of those curries which has a bad effect on health;

(f) for how many years the said contractors have held the contract; and

(g) whether Government have any plan to improve the catering arrangements on these trains?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) The Central Railway.

(b) The tariffs are not annually revised but only from time to time with due regard to the prevailing prices of commodities and the standard and quality of service rendered by the caterers. The tariff in force in 1950 was revised twice, once on 1st April 1951 and again on 15th May 1952. The rate of increase from 1950 to 1953 has varied from 11 per cent, to 66 2/3 per cent, on the